

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR K BABU

Civil Appeal No(s). 7438-7439/2018

RANI RAJENDRI KUMARI BA (DEAD) THR. LR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-11-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr Amit Gupta, Adv.

Ms Vidhi Goel, Adv.

M/S. Mitter & Mitter Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none
has entered appearance.

Appellant may file statement of case within the
stipulated period. However, ld. Counsel for the appellant has
requested for dispensing with from filing statement of case.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

K BABU
Registrar